

Taking over Fabrication Section in India Aluminium Corporation, J.K. Nagar

1783. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the fabrication section of Indian Aluminium Corporation (J.K. Nagar, West Bengal) which remained closed for several years, has been taken over by Government;

(b) if so, whether work has already started;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The management of the industrial undertaking of the Aluminium Corporation of India located at Jaykay Nagar, Asansol has been taken over by the Government.

(b) No, Sir.

(c) Does not arise.

(d) Agreement with labour for re-start of fabrication section is being negotiated.

West Suket Cooperative Labour Contractors Society Limited. [Placed in Library. See No. LT-2919/78].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee, Dhanbad for the year 1975-76. [Placed in Library. See No. LT-2920/78].

(3) A copy of the Mines (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 557(E) in Gazette of India dated the 18th November, 1978, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-2921/78].

INDIAN TELEGRAPH (2ND AMDT.) RULES, 1978

संचार मंत्री (श्री बृज लाल वर्मा) : मैं निम्नलिखित पत्र की एक प्रतिलिपि सभा पटल पर रखता हूँ ।

भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अन्तर्गत भारतीय तार (दूसरा संशोधन) नियम, 1978 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 9 सितम्बर, 1978 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 1110 में प्रकाशित हुई थी । [Placed in Library. See No. LT-2922/78].

12 hrs.

PAPERS LAID ON THE TABLE

REPORT ON FATAL ACCIDENT IN KUKDA LIMESTONE MINE, ANNUAL REPORT OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD FOR 1975-76 AND MINES (AMDT.) RULES, 1978

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table:—

(1) A copy of the Report (Hindi and English versions) on fatal accident at Kukda Limestone Mine of

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 WITH STATEMENT FOR DELAY, REVIEW AND ANNUAL REPORT OF KUDREMUKH IRON ORE CO. LTD., BANGALORE FOR 1977-78 AND NOTIFICATION RE-MINING OPERATIONS IN JAMMU AND KASHMIR STATE

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री करिया मुण्डा) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अन्तर्गत निम्नलिखित अधिसूचनाओं